

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 22084/2015

A. X. GILBERT AND ORS.

Petitioner(s)

VERSUS

STATE OF KERALA &amp; ORS.

Respondent(s)

(with interim relief and office report)

Date : 30/09/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Romy Chacko, Adv.

For Respondent(s)

Mr. M.P. Singh, Adv.  
Mr. Sudesh Menon, Adv.UPON hearing the counsel the Court made the following  
O R D E R

Vakalatnama on behalf of respondent No.2 has been filed.  
Counter affidavit be filed within four weeks. Petitioner to  
provide the complete set of the pleadings to the said  
respondent within two weeks. Counter affidavit be filed  
within four weeks thereafter.

Service of respondent Nos.1 and 3 is still awaited.

Petitioner also to file the affidavit of valuation.

List again on 5.1.2016.

(RACHNA GUPTA)  
Registrar